

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 125**

**IA(IBC)/1387(CH)2024, IA(IBC)/1467(CH)2024**

**in**

**CP(IB) No.171/Chd/Chd/2023  
(Admitted)**

**IN THE MATTER OF:-**

IDBI Bank Ltd.

...Petitioner

Versus

Cheema Paper Mills Pvt. Ltd.

...Respondent

**Under Section: 7, 19(2),IBC 2016, Rule 11 of NCLT**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 03.09.2024.

Sd/-  
Court Officer

15.07.2024  
Tanvi